## National Company Law Tribunal Allahabad Bench Allahabad

CP No. 121(ND)/2012 TP26/397-398/ALL/16/CLB

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.08.2016.

NAME OF THE COMPANY: Mr. Shardul Vikram Gupta

Vs.

M/s Bihar Samachar Patra Pvt. Ltd.

SECTION OF THE COMPANIES ACT: u/s 397/398 of Companies Act, 1956.

SI. No	. Na	me Des	signation	Represer	ntation	<u>Signature</u>
1. 7	Ashish W	ir. Shrastan	Adv.	Respon	dens	ABS
2. ]	Dr. Paw	an Jouisms	CMA	, Rehil	iohen	8
3./	Anil k	umar		_2	0 -	Minks
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## Order dated 09.08.2016

## CP NO. 121 (ND)/12 Mr. Shardul Vikram Gupta vs. M/s Gomti Prakashan Pvt.Ltd.

The counsels for both sides entered appearance. These two matters are connected to the matters which were posted to 27.09.2016 for simultaneous hearing. List these matters also on 27.09.2016.

List the matter on 27.09.2016.

SH.VSR AVADHANI (Judicial Member)

SH. H.P. CHATURVEDI (Judicial Member)

Dated 09.08.2016